


31/05/2019 Complainant is present. Upon perusal of the complaint it is found that the complainant filed this instant complaint petition against the accused persons alleging offences U/s 120(B)/379/406/420 of I.P.C. Considering the nature of offence and the facts of the case in its entirety, I deem it fit to be investigated by the police. Accordingly, let this complaint be forwarded to the Jogighopa P.S. for investigation. The O/C Jogighopa P.S. shall register this complaint as a P.S. case and investigate thereon by himself or by an officer subordinate to him and submit F.F. at the earliest after completion of investigation.

Inform all concerned accordingly.


Judicial Magistrate 1st Class,
North Salmara, Abhayapuri